

Houses for fishermen in Madhya Pradesh

†934. MISS ANUSUIYA UIKEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Central Government has received a proposal for revalidation of sanction of centre's share for construction of houses for fishermen in Madhya Pradesh under the Fishermen Welfare Fund from centrally sponsored scheme;

(b) if so, the time when the proposal has been received by Central Government and the action so far taken thereon; and

(c) the time by which the funds as per the proposal, would be sanctioned and released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) to (c) A sum of Rs. 22.48 lakh that was released to the Government of Madhya Pradesh during 2009-10 for construction of houses for fishermen under the Centrally Sponsored 'National Scheme of Welfare of Fishermen' was revalidated on 5th May 2010. A fresh proposal for construction of houses was received from the State Government in the 2nd quarter of the current financial year with the request for revalidation of unspent balance of Rs. 50,000/- to be adjusted against the fresh proposal. The proposal could not be considered as it was incomplete and was not submitted as per the requirements of the scheme.

Dairy development in Madhya Pradesh

†935. SHRI PRABHAT JHA: Will the Minister of AGRICULTURE be pleased to State:

(a) whether it is a fact that the Madhya Pradesh was allocated Rs. 3,268.95 lakh for the year 2008-09 for animal husbandry and dairy development under national Agriculture Development Scheme which was later reduced to Rs. 1,737.66 lakh in the year 2009-10;

(b) if so, the reasons therefor along with the details thereof; and

(c) the details of the amount allocated and the amount released so far to Madhya Pradesh for Animal Husbandry and Dairy Development for the year 2010-11?

†Original notice of the question was received in Hindi.